

FORM G
INVITATION FOR EXPRESSION OF INTEREST IN THE MATTER OF
KM TOLL ROAD PRIVATE LIMITED
(Was operating Gandhidham (Kandla) to Mundra Port section of NH-8A toll road project in the
State of Gujarat. The Project was terminated by Corporate Debtor in May 2019 & later by NHAI in
July 2019)

[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KM Toll Road Private Limited CIN: U45203MH2010PTC199705 PAN: AADCK8522B
2.	Address of the registered office	Reliance Centre, 19, Walchand Hirachand Marg, Ballard Estate, Mumbai – 400001
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Office Block located at Flat No C/10, adms. 410 sq.ft. built up, Building known as "SAI SHANTI" Near Keshav Nagar, Katkarpada Road, Boisar (West) Tal. Palghar, Dist. Thane
5.	Installed capacity of main products/ services	Not applicable.
6.	Quantity and value of main products/ services sold in last financial year	Not applicable.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought by emailing at ip.kmtoll@gmail.com in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be sought by emailing at ip.kmtoll@gmail.com in accordance with the provisions of the Code and Regulations made thereunder.
10.	Last date for receipt of expression of interest	October 19, 2026
11.	Date of issue of provisional list of prospective resolution applicants	October 29, 2026
12.	Last date for submission of objections to provisional list	November 03, 2026
13.	Date of issue of final list of prospective resolution applicants	November 13, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	November 18, 2026
15.	Last date for submission of resolution plans	December 19, 2026
16.	Process email id to submit Expression of Interest	ip.kmtoll@gmail.com

Notes:

- The Resolution Professional (“RP”)/ Committee of Creditors (“CoC”) shall have discretion to change the criteria for the EOI at any point of time.
- The RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.



CA Ashish Saoji
Resolution Professional
KM Toll Road Private Limited
IP Regd. No. IBBI/IPA-001/IP-P01268/2018-19/12150
Address: 3rd Floor, MG House, RTN Marg Civil Lines Nagpur-440001
Email ID: ip.kmtoll@gmail.com



Date: 04.10.2026

Place: Nagpur